

F.No. C-50/04/2021-Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes and Customs

North Block, New Delhi
Dated the 12th January, 2021

To

All Principal Chief Commissioner/ Chief Commissioner of CBIC
All Principal Director General/ Director General of CBIC

Subject: Attending conferences/seminars/webinars organized by non-government entities as resources persons-reg.

Madam/Sir,

Please find enclosed Revenue Hqrs' O.M. No. No.O-21030/21/2020-Coord dated 30.12.2020 on the subject mentioned above. No officer may be allowed to attend conferences/ seminars/webinars organized by non-government entities as resource person without the prior permission of the Secretary, Department of Revenue, Ministry of Finance, unless it is organized by Government agencies.

2. It is requested that the aforesaid instruction may be brought to the notice of all officers for strict compliance, without any exception.

Yours faithfully,

Encl: As Above.

(S.A. Ansari)

Under Secretary to the Government of India
Tel.: 23095529

Office Memorandum

Subject: Attending conferences/seminars/webinars organised by non-government entities as resources persons.

The undersigned is directed to refer to the above subject and to state that requests/intimations are being received from time to time in various offices under Department of Revenue for attending conferences/seminars/webinars organized by non-government entities as resource persons which are being accepted at the local levels.

2. It has been noticed that, while this participation may be beneficial in sharing Government policies with a larger audience, at times the profile of event, event organisers or the attendees do not benefit participation from the Government officers as resource persons. In certain situations, it has also been noticed that officers have attended certain events as resource persons for topics with which they are either directly not connected/involved or are not authorised to speak and share any details.

3. Therefore, it is necessary that officers working in organisations under the Department of Revenue, Ministry of Finance shall attend, as resource person, any conference, seminar, webinar etc., only with prior permission of the Secretary, Department of Revenue, Ministry of Finance unless it is organised by Government agencies.

4. Head of various organisations under Department of Revenue are requested to advise their officers accordingly so that these instructions are followed without any exception.

(Signature)
(Lalit Wadhwa)
Deputy Secretary
23092282

1. The Chairman, CBDT/CBIC
2. The Director, ED
3. DG, CEIB
4. The Director FIU-IND

Copy to:

1. PPS to Revenue Secretary
2. PPS to Additional Secretary (Revenue)
3. PPS to Joint Secretary (Revenue)
4. The Director Hqrs/Admn./NC/ST, DoR

All officers may be restricted

Chairman, CBIC

Member (Admn)

Con. Coord

4/11

6/11/21

PL. issue a letter to all CEAs.

8/11

8/11/21

US-1 (Admn)

Re put up a draft immediately

8/11

SO (Admn) I